

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/985/2020

This the 06th day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Lt. Col. Nasib Singh (retired) S/o Shri Gandharb Singh age 60 R/o Village Dhar Dharochan, P.O. Seri Panditan, Tehsil Bhalwal, District Jammu, Pin Code 181206 Group, C, Posted as Zila Sainik Welfare Officer, Poonch.

.....Applicant

(Advocate: Mr. I.H Bhat)

Versus

1. Union Territory of J&K through Principal Secretary to the Government, Home Department, Civil Secretariat, Jammu, Pin Code 180001.
2. Director Sainik Welfare, Amphalla, Jammu, Pin Code 180016.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

ORDER
[ORAL]

Delivered by HON'BLE MR. ANAND MATHUR, MEMBER (A)



During the course of arguments, learned counsel for the applicant submits that applicant is going to retire in the month of December 2020 and he will be satisfied if a direction is given to respondents/competent authority to consider and decide the representation of the applicant dated 28.09.2020 within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicant, O.A is disposed of at the admission stage itself with a direction to the respondents/competent authority to consider and decide the representation of the applicant dated 28.09.2020 by passing a reasoned and speaking order in accordance with rules within a period of two weeks from the date of receipt of a certified copy of this order with intimation to the applicant. No order as to costs.
3. It is made clear that we have not expressed any opinion on the merits of the case.

(ANAND MATHUR)
MEMBER (A)
Manish/-

(RAKESH SAGAR JAIN)
MEMBER (J)